

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. No.62/560(6)/NCLT/AHM/2017(New)
C.P. No. 9/560(6)/NCLT/AHM/2015(Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2017**

Name of the Company: Praveen Kumar Bohra
V/s.
Registrar of Companies & Ors.

Section of the Companies Act: Sections 560(6) of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	NATASHA SUTARIA	ADV.	PETITIONER	Natasha
2.				

ORDER


Learned Advocate Ms. Natasha Sutaria present for Petitioner. None present for Respondents.

Matter is suo moto reopened since Intervening application which is pending in this matter before the Hon'ble High Court of Madhya Pradesh, Jabalpur Bench has not been re-numbered after transfer to this Tribunal.

Registry is directed to renumber the Intervening application.

Petitioner is directed to issue notice to the Intervener and file proof of service.

List the matter on 06.09.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 9th day of August, 2017.